

Therefore, provision should be made to supply diesel and electricity immediately to those districts of Eastern Uttar Pradesh, which are facing acute shortage.

**(v) Need to bring entire Uttrakhand region of Uttar Pradesh within the ambit of Mandal Commission**

SHRIM. S. PAL (Nainital): Mr. Chairman, Sir, under rule 377 I would like to draw the attention of the House to this important issue.

Entire Uttrakhand region of Uttar Pradesh should be brought within the ambit of Mandal Commission because this region is backward from the social, economic and educational point of view. It is on the border of China and Nepal. People of this area lead a very difficult life. Means of transport and education are very limited. Supreme Court has accepted this in its decision. Therefore, entire region should be brought within the ambit of Mandal Commission for the purpose of Central and State services.

**(vi) Need to secure release of Fisherman of Gujarat captured by Pakistan Marine Security recently**

[English]

SHRI GOVINDBHAI KANJIBHAI SHEKHADA (Junagadh): Sir, 140 fisherman of Gujarat with 20 fishing boats and property worth Rs. 2 crores have been captured by Pakistan Marine Security on 9th December, 1990. This incident occurred in the sea area near Jakhau Port of Kutch district of Gujarat State.

Two fisherman who escaped from the group of crew captured by Pakistan Marine Security have given details regarding illegal capturing of crew from the Indian sea by Pakistan Marine Security. This incident is very serious so far as safety of poor fishermen is concerned. Immediate action is required to be taken to secure the release of all the crew members and their property cap-

tured by Pakistan Marine Security. The family members of poor fishermen are in acute anxiety.

Similar incident had happened six months ago. At that time, the Government of India had made specific efforts to get the poor fishermen captured illegally, released. Hence, it is high time to find out permanent solution to prevent illegal capturing of poor fishermen by Pakistan Marine Security.

Government should immediately strengthen the Coast Guard along the Gujarat Coast as this will infuse a sense of confidence in the fisherman.

As a long term measure, I suggest that there should be an agreement between the Government of India and the Government of Pakistan, to avoid such type of incidents.

**(vii) Need to start a Textile Unit in Dindigul in Tamil Nadu under National Textile Corporation**

SHRI C. SRINIVASAN (Dindigul): Sir, in my Constituency, Dindigul in Tamil Nadu, a large quantity of cotton is produced. The soil and climatic conditions in the area are quite helpful for greater production of cotton. At present, there are about 52 cotton and textile mills under private sector in Dindigul district which employ a large number of workers mostly from outside Dindigul district.

There is a growing discontentment among the local people who produce the raw material i.e., cotton, for the mills, and they are very much concerned as their family members are deprived of employment opportunities in the mills. The resentment/discontentment among the local cotton producers is likely to affect the cotton production in Dindigul. To mitigate the growing discontentment among the local people, I would request the Union Government to take immediate steps to start a textile unit on co-operative basis under the auspices of the National Textile Corporation so that the local producers of cotton may be gainfully employed.